

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 248/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Fine Research & Development Centre Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
39)	Mr. Himmansha Vichani Ms. Atika Vaiz Mr. Smruti Gokhale i/b Kharilal & Co. for the Petitioner	Advocates	

Common Order

TCSP 248/230-232/NCLT/MB//MAH/2017

TCSP 249/230-232/NCLT/MB//MAH/2017

TCSP 250/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter to 20.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)